

पुस्तक न्यास ने कौन कौन सी पुस्तकें निर्मुक्त (रिलीड) की गईं तथा वे किन-किन भाषाओं में थीं;

(ख) उपरोक्त भाग (क) में उल्लिखित पुस्तकें कितनी-कितनी संख्या में छपवाई गईं तथा सभी प्रासंगिक खर्चा को मिलाकर प्रत्येक पुस्तक पर कितनी-कितनी राशि व्यय की गई; और

(ग) भाग (क) में उल्लिखित पुस्तकें कितनी संख्या में मुफ्त बांटी गईं तथा कितनी बेची गईं ?

शिक्षा मंत्रालय में उपमंत्री (श्री भक्त वंशन): (क) से (ग). सूचना एकत्रित कर ली गई है और उसका सारणीकरण किया जा रहा है। इसे यथाशीघ्र सभा पटल पर रख दिया जाएगा।

Cases pending in Orissa High Court

824. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Home Affairs be pleased to state the number of cases pending in the Orissa High Court at Cuttack as on the 30th September, 1965?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): The information is being obtained and will be laid on the Table of the House.

Consumption of Petroleum Products in Orissa

825. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Petroleum and Chemicals be pleased to state the total consumption of petroleum and petroleum products in Orissa during 1965-66, so far?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): During the period January, 65—August, 65, the total consumption of

petroleum products in Orissa was about ₹25 lakh tonnes.

Rehabilitation Industries Corporation

826. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Rehabilitation be pleased to state the amount outstanding as on the 30th September, 1965 with various industrial concerns who were provided with loans by the Rehabilitation Industries Corporation?

The Minister of Rehabilitation (Shri Tyagi): A statement showing arrears of loans outstanding as on 15-10-1965 is laid on the Table of the House. [Placed in Library. See No. LT-5169/65].

Police Housing Scheme in Orissa

827. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Home Affairs be pleased to state:

(a) whether any amount has been sanctioned to the Orissa Government under the Police Housing Scheme in the State during 1965-66, so far; and

(b) Rs. 4.69 lakhs.

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir.

(b) Rs. 4.69 lakhs.

Assistant's Grade Examination, 1963

828. Shri Buta Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that all the candidates who qualified in the Assistant's Grade Examination held in December, 1963, have not so far been issued appointment offers;

(b) if so, the number of such candidates along with the reasons for not providing them with employment; and

(c) how long it will take to absorb them?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) to (c). Information is being collected and will be laid on the Table of the House as early as possible.

Oil Bearing Structure

829. **Shri M. Malaichami:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that oil bearing structures have been found at two places in the North-East region of our country; and

(b) if so, the steps taken to exploit the petroleum products from those structures?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) Oil-bearing structures have been found in several places in the North-East region.

(b) Oil is being produced from some of these structures and drilling is going on for development of the other structures.

Price of Gas in Gujarat

830. **Shri Jashvant Mehta:** Will the Minister of Petroleum and Chemicals be pleased to refer to the reply given to Unstarred Question No. 74 on the 3rd November, 1965 and state:

(a) the reasons for delay in giving award by the arbitrator in regard to the price of gas in Gujarat;

(b) whether the arbitrator has asked for more time; and

(c) when the award is likely to be given?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): (a) and (c). We have asked the arbitrator to give his award as early as possible but as the issues are complicated and he is at present out of the country, no specific date can be given.

(b) No Sir.

Social Service Camps

831. **Shri D. J. Naik:** Will the Minister of Education be pleased to state:

(a) whether any assessment of the scheme of social service camps sponsored by the Universities has been made by his Ministry; and

(b) if so, the result thereof?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Yes, Sir; the assessment of the scheme of labour and social service camps, including those sponsored by the Universities, was made by an Evaluation Team under the chairmanship of Shri Asoka Mehta in 1962 and by a committee set up in 1959 under the chairmanship of Dr. Hriday Nath Kunzru, which reported in 1963.

(b) The findings and recommendations of the Evaluation Team and the Kunzru Committee are contained in their respective reports, copies of which have already been placed in the Parliament Library.

All India Seminar on Children's Theatre

832. **Shri Ram Harkh Yadav:** Will the Minister of Education be pleased to state:

(a) whether Government have received the recommendations made by the All-India Seminar on Children's Theatre held recently in Delhi;

(b) if so, Government's reaction thereto; and

(c) whether Government propose to set up a Model Children's Theatre in the country independently of the Seminar's recommendations?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Not so far, Sir.

(b) Does not arise.

(c) No such proposal is under consideration at present.